

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/183/KOB/2024 in CP(IBC)/03/KOB/2023
SECTION	RULE 11 AAA & R/W RULE 11 NCLT
NAME OF PARTIES	DHANALAXMI BANK LIMITED V/S DINESH KUMAR
PETITIONERS ADVOCATE/ PROFESSIONAL	BALAGOPAL MV
RESPONDENTS ADVOCATE/ PROFESSIONAL	

02 May 2024

O R D E R

IA(IBC)/183/KOB/2024 in CP(IBC)/03/KOB/2023

None appears on behalf of the Applicant Bank. Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the RP.

List this matter for further consideration on **21.05.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**